

(27)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA 1105/94.

Dt. of Order: 16-2-95.

V.Rajeswar

.. Applicant

Vs.

Mudfort, Secunderabad - 500 003.

2. The Chief Engineer (MES),  
Hyderabad Zone,  
Secunderabad - 500 003.

.. Respondents

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Counsel for the Applicant : Shri V.Venkataramana

Counsel for the Respondents : Shri N.R.Devraj, Sr.CGSC

CORAM:

THE HON'BLE SHRI A.V.HARIKANTH : MEMBER (J)

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

.. 2.

: 3 :

Copy to:-

1. Commander Works Engineer, Mudfort, Secunderabad-003.
2. The Chief Engineer, Hyderabad Zone (MES), Secunderabad.
3. One copy to Sri. V. Venkataramana, advocate, 52/2RT, Saidabad colony, Hyd.
4. One copy to ...
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

27

(Order passed by Hon'ble Shri A.V.Haridasan, Member (J)).

\* \* \* -

This is an application filed by the applicant who was dismissed from service by the Respondent No.1 by order No. 1103/94 on 20-8-94 after disciplinary proceedings.

2. We have disposed of an identical case one OA 1103/94 with a direction to the applicant there in to file an appeal to the Respondent No.2 and the facts in this case are identical to the case in OA 1103/94. Under these circumstances, we dispose of this application also with similar direction to the applicant that he may file an appeal to the Respondent No.2 within one month from the date of receipt of this order and with a further direction to the Respondent No.2 that if such an appeal is received from the applicant within the aforesated period, he shall, without refering to delay in filing the appeal, consider the appeal on merits and pass a speaking order within a period of two months from the date of receipt of the appeal. There is no order as to costs.

*J. B. Gorthi*  
(A.B.GORTHI)  
Member (A)

*A. V. Haridasan*  
(A.V.HARIDASAN)  
Member (J)

Dt. 16th February, 1995.  
Dictated in Open Court.

*A. V. Haridasan*  
Dy. Registrar (Jadg.)

av1/

contd... 3)

*DA No 094*

TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE MR.A.V.HARIDASAN : MEMBER (J)

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER (A)

DATED : 16/2/95

ORDER/JUDGEMENT.

M.A/R.P/C.P. No.

D.A. No. <sup>in</sup> 1105/94

Admitted and Interim directions  
issued

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

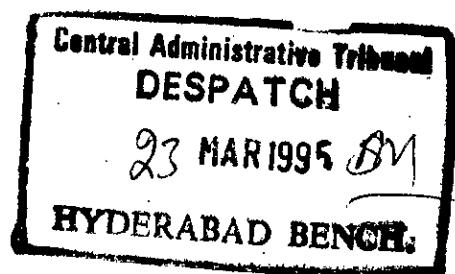
Dismissed For Default.

Rejected/Ordered

No order as to costs.

*No Spare copy*

YLKR



*Re*